

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

28. CP/190(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Natural Capsules Limited
Vs
Eurolife Healthcare Private Limited

Section 213 of Companies Act, 2013

ORDER

1. Mr. K. Gaurav Kumar Proxy Counsel for the Petitioner. Adv. Hanishi Shah a/w Adv. Ashutosh Agarwal for the Liquidator are present through virtual mode.
2. At the request of Proxy Counsel, the matter is adjourned to **27.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)